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Misoram	Aizawal
Orissa	Balasore, Cuttack, Puri, Sambalpur,
Punjab	Jullundur, Ludhiana, Patiala, Amritsar,
Rajasthan .	Jaipur, Ajmer, Jodhpur, Jhunjhunu, Udaipur, Kota.
Sikkim	Gangtok
Tamil Nadu	Madras, Kanchipuram, Cuddalore, Vellore, Madurai, Trichy, Tanjore, Nagarcoil, Tirunelveli, Coimbatore, Salem, Ooty, Pudukottai.
Tripura	Agartala,
Uttar Pradesh	Allahabad, Varanasi, Gorakhpur, Faizabad, Mirzapur, Agra, Dehradun, Saharanpur, Bareilly, Aligarh, Nainital, Meerut, Ghaziabad, Muzaffarnagar, Jhansi, Rai Bareilly, Lucknow, Kanpur.
West Bengal	Darjeeling, Jalpaiguri, Cooch Behar, Bellurghat, Krishnagar, Howrah, Calcutta, Burdwan, Chinsura, Alipu.
Meghalaya	Shillong
Nagaland .	Kohima
Union Territories	Chandigarh, Delhi, Pondicherry.

Reservation Rules for SC/ST

4493. SHRI SOMJIBHAI DAMOR :
Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that reservation rules for SC/ST are applicable in Railway service up to the posts with the grade rising up to Rs. 2250/-; and

(b) if so, how many SC/ST have been given the benefit, so far, and for the balance deficiencies what action the Government contemplate to take?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
SHEO NARAIN):

(a) Reservation rules for Sch. Castes and Sch. Tribes are applicable—

(i) in all appointments by direct recruitment;¹

(ii) in promotion to the initial grade of Class I service.

(iii) in promotion to Class II service, where the vacancies are generally filled by promotion through selection; and

(iv) in promotion to all Class III and Class IV services.

In promotional categories the reservation rules apply only where the element of direct recruitment, if any, to the grade to which the promotion is made does not exceed 66-2/3%. Further in respect of promotions under items (ii) & (iii) above, the reservations came into force only with effect from 25-2-76 and 20-7-74 respectively. Reservation rules do not apply in filling vacancies in the higher grades in Class I service, which are filled by selection. However, in respect of posts in Class I service, carrying an ultimate salary of Rs 2250/- per month or less, the Sch. castes Sch. Tribe officers who are senior enough in the zone of consideration of promotion so as to be within the number of vacancies for which the panel is drawn, are included, provided they are not considered unfit for promotion.

(b) The number of Sch. Castes/Sch. Tribes who have been given the benefit during the last two years is as shown below:

Class I Service

	1975-76		1976-77	
	Scheduled Caste	Scheduled Tribe	Scheduled Caste	Scheduled Tribe
Indirect recruitment	18	..	20	1
In promotion	3	..	9	

Class II Service

In promotion	83	18	68	23
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There is no direct recruitment to Class II Railway services except in respect of Asstt. Security Officer in the Railway Protection Force where 30% of the vacancies are earmarked for direct recruitment from 1975. So far only one recruitment has taken place on the basis of which 1 Sch. Caste and 1 Sch. Tribe were recommended out of a total of 7 candidates. The Sch. Tribe candidate declined the offer and the Sch. Caste candidate resigned after joining the service.

There is no carry forward of reserved vacancies in promotion by selection to the initial grade of Class I service from Class II service as also in promotion to Class II service from Class III services.

In Class III and Class IV categories the number of Sch. Castes/Sch. Tribes who have been given the benefit during the last two years is as under:—

Class III

	1975-76		1976-77	
	Scheduled Caste	Scheduled Tribe	Scheduled Caste	Scheduled Tribe
Direct recruitment	2146	1279	1249	94
Promotion	4482	2229	6653	1716

Class IV

Direct recruitment	5563	6806	3072	2400
Promotion	3285	2237	3264	868

There is carry forward of reserved vacancies both in recruitment and in promotional categories to three subsequent years in the non-gazetted categories. The posi-

tion is constantly reviewed and as a result of review it was found that the estimated shortfall in these categories as on 1-10-77 was as shown below:—

	<i>Class III</i>		<i>Class IV</i>	
	Scheduled Caste	Scheduled Tribe	Scheduled Caste	Scheduled Tribe
Recruitment categories	1300	1490	1784	3469
Promotional categories	4814	7016	1184	2943

To wipe out the shortfall to the maximum extent possible, a special programme has been launched on the Railways from 1-10-77 and the programme is scheduled to last up to 31st March, 1978 whereafter the results will be known.

Drinking Water in Containers.

4494. SHRI K. MALLANNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in 1970 the Railways introduced the amenity of drinking water in containers in First Class corridor coaches and Third Class sleeper coaches in certain trains but the arrangement was discontinued;

(b) whether it is also a fact that a recommendation was made by Zonal Railway Consultative Committee for making such arrangements on all long-distance trains; and

(c) if so, by when Government propose to re-introduce this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):

(a) and (b). Yes.

(c) The facility of drinking water in containers was introduced as an experimental measure in first class corridor type coaches and second class sleeper coaches on certain selected trains. Owing to difficulties experienced in maintaining the service satisfactorily and ensuring hygienic supply of potable water, the service was discontinued on certain trains. However, this facility has now been provided on many long-distance trains. Besides, 'In Service' supply of drinking water is being introduced progressively on long-distance trains for the convenience of passengers.

G. Ms. Tour for Public Grievances and Suggestions.

4495. DR. BALDEV PRAKASH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the General Managers of Indian Railways undertake tour to listen to public grievances and suggestions;

(b) whether any such tour was undertaken by G. M. Northern Railway in the month of February and he visited Amritsar also to listen to the representations of Trade and Industry; and

(c) if so, whether the local M.L.As. and M. P. were informed about the programme and invited to give their suggestions?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):

(a) Generally, the G.Ms. of Indian Railways do not specifically undertake such tours. However, during their annual and inspection tours they listen to public grievances and suggestions.

(b) During his inspection tour in the month of February, '78, the G. M., Northern Railway met the representative of Trade and Industry at Amritsar, where local problems were discussed in the presence of a local M.L.A.

(c) No, Sir. This will be ensured in future.

Allocation of Diesel and other oil to Karnataka

4496 SHRI C. K. JAFFER SHARRIFF: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the details of the allocation of diesel oil to the State of Karnataka made during the last one year;

(b) what are the details of the allocation of crude oil for the State of Karnataka during the last one year; and

(c) whether there has been any demand by the State to increase the quota and if so the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA):

(a) to (c). Except for kerosene oil no quotas of petroleum products are allocated on a State-wise basis. Availability of diesel has so far remained adequate in all the States and free sales have been made from the oil companies' retail outlets. No request for increasing the supply of diesel has been received from the Karnataka Government. Crude Oil is, used for refining and no allocation thereof is made to any State.